PRO / DERC / 112 / 2012

MEUSE KARA & SUNGRACE MAFATLAL LIMITED

(formerly known as Bio Green Industries Limited)

Regd. Off.: 803, Dev Plaza, S. V. Road, Opp. Andheri Fire Station, Andheri (w), Mumbai 400058;
Tel.: 022-65618712; E-mail: info@biogreenindustries.in

Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for Acquisition of 20,80,910 Equity Shares from Shareholders of Meuse Kara & Sungrace Mafatlal Limited (formerly known as Bio Green Industries Limited) (Target Company) by Mrs. Kavya Amit Digvijay Singh (Acquirer)

This Post Offer Advertisement is being issued by Firstcall India Equity Advisors Pvt Limited, Manager to the Offer, on behalf of Mrs. Kavya Amit Digvijay Singh, Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on April 4th, 2012 in the Free Press Journal, Business Standard and Navashakti newspapers.

This Post Offer Advertisement should be read in conjunction with the Public Announcement (PA) appeared on 30th March, 2012 (Friday), Detailed Public Statement (DPS) appeared on April 4th, 2012 (Wednesday), an advertisement issued under Regulation 18 (7) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 appeared on 22nd August 2012 (Wednesday), Corrigendum 1 appeared 25th August 2012 (Saturday), Corrigendum 2 appeared 26th August 2012 (Sunday) and revised advertisement issued under Regulation 18 (7) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 appeared on 12th September 2012 (Wednesday) in the Free Press Journal, Business Standard and Navashakti newspapers.

1. Name of the Target Company : **Meuse Kara & Sungrace Mafatlal Limited (formerly known as Bio Green Industries Limited)**
2. Name of the Acquirer(s) and PAC : **Mrs. Kavya Amit Digvijay Singh**
3. Name of the Manager to the Offer : **Firstcall India Equity Advisors Pvt. Ltd**
4. Name of the Registrar to the Offer : **Sharex Dynamics (India) Pvt. Ltd**
5. Offer Details :
   a. Date of Opening of the Offer : **14.09.2012**
   b. Date of Closure of the Offer : **28.09.2012**
6. Date of Payment of Consideration : **05.10.2012**
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs.13 per Share		Rs.13 per Share	
7.2	Aggregate number of shares tendered	2,080,910		761,957	
7.3	Aggregate number of shares accepted	2,080,910		761,957	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	27,051,830		9,905,441 10,164,507 (Along with the Interest *)	
7.5	Shareholding of the Acquirer before Agreements / Public Announcement (No. & %)	1,900,000 (23.74)		1,900,000 (23.74)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	567,450 (7.09)		567,450 (7.09)	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2,080,910 (26)		761,957 (9.52)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	4,548,360 (56.83)		3,229,407 (40.35)	
7.10	Pre & Post offer shareholding of the Public	Pre	Post	Pre	Post
	• Number • % of Fully Diluted Equity Share Capital	5,147,637 (64.32)	3,455,140 (43.17)	5,147,637 (64.32)	4,774,093 (59.65)

* An interest of 34 paise (Thirty Four paise) per share along with the offer price Rs.13/- per share has been paid to the public shareholders, whose shares were accepted in the open offer.

8. The Acquirer severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Managers to the offer and at the registered office of the Target Company. A copy is also sent to Bombay Stock Exchange Limited for displaying on their website.

Issued by Manager to the Offer on behalf of Ms. Kavya Amit Digvijay Singh, Acquirer

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E-mail: info@firstcallindiaequity.com

Place: Mumbai

Date: 8.10. 2012